

MR. CHAIRMAN: Whenever a name is called, I request hon. Ministers or Members to raise their hands so that it is visible and while speaking, they also say, I am so and so, so that it goes on record and others will also know.

RE-CONSTITUTION OF PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Hon. Members, I have to inform Members that the Panel of Vice-Chairmen has been reconstituted w.e.f. the 24th of July, 2020 with the following Members:

1. Shri Bhubaneswar Kalita
2. Shrimati Vandana Chavan
3. Shri Sukhendu Sekhar Ray
4. Shri Surendra Singh Nagar
5. Dr. L. Hanumanthaiah
6. Dr. Sasmit Patra

I compliment all these Members. The advantage to some of the Members is that without getting elected to Lok Sabha, they are sitting in Lok Sabha. Some of the Lok Sabha Members, without being elected to the Upper House, are sitting in the Upper House. So, this is the advantage. ...*(Interruptions)*... I hope the situation like Covid will not arise again. ...*(Interruptions)*... Media persons will, of course, take note of everything.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri Sukhendu Sekhar Ray, Member, stating that due to prevailing Covid-19 pandemic situation in the country and guidelines issued by the Ministry of Home Affairs for the protection of vulnerable person, he will not be able to attend the entire sittings of the current Session of Rajya Sabha. He has, therefore, requested for grant of Leave of Absence from 14th September to 1st October, 2020 of the current (252nd) Session of Rajya Sabha.